

F. No.P-24017/34/2020-IPR-I
Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry and Internal Trade
IPR-Establishment Section

Udyog Bhawan, New Delhi- 110 011.

Dated: Friday, 21st August, 2020

Vacancy

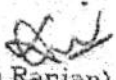
Department for Promotion of Industry and Internal Trade (DPIIT) invites applications for the post of Vice-Chairman, Intellectual Property Appellate Board (IPAB), Chennai.

2. IPAB is an Appellate Board, established under Section 83 of the Trade Marks Act, 1999 under the administrative control of DPIIT. It exercises jurisdiction over the matters entrusted with it under the various laws related to Intellectual Property Rights (IPR).

3. Persons fulfilling the eligibility and qualifications laid down by the Tribunal, Appellate Tribunals and Other Authorities (Qualifications, Experience and Other Conditions of Service of Members) Rules, 2020 as listed below may apply on the prescribed proforma so as to reach DPIIT on or before four weeks from the date of publication of this vacancy in the 'Employment News':

Post	Vice-Chairman, IPAB (one post)
Location	Chennai, Tamil Nadu
Pay Scale	A salary of Rs. 2,25,000 per month and other allowances and benefits as are admissible under the said Rules.
Eligibility Criteria	A person shall not be qualified for appointment as Vice-Chairman, unless he- a. is, or has been, a Judge of High Court; or b. has, for two years, held the office Judicial Member or a Technical Member and has a degree in law with twelve years of practice at bar or twelve years' experience in a State Judicial Service.
Age limit	Not more than 65 years (retirement age)
Term and tenure	The Vice-Chairman shall hold office for a term of four years or till he attains the age of sixty-five years, whichever is earlier.

4. Eligible and willing persons may submit their application in the proforma given in Annexure to Shri Rajesh Ranjan, Under Secretary, Department for Promotion of Industry and Internal Trade, Ministry of Commerce & Industry, Government of India, at rajesh.ranjan@gov.in.


(Rajesh Ranjan)

Under Secretary to the Government of India

Tel: +91-11-23063651

e-Mail: rajesh.ranjan@gov.in

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.A(ii)/04/2020) 3B\o

Date : 09/09/2020

Copy forwarded to following for information and necessary action:-

1. Hon'ble Judges sitting at Raj. High Court Jodhpur through P.S.
2. Registrar (Admn.), R.H.C. Bench Jaipur with the request to distribute it to all the Hon'ble Judges sitting at R.H.C. Bench Jaipur through P.S.
3. Hon'ble Judges who have retired in August, 2019 and thereafter.
4. All the Judicial Officers of District Judge Cadre, who are going to retire on or before 30.09.2021
5. Computer Cell, RHC, Jodhpur to upload it on website of Rajasthan High Court and E-mail to retired Hon'ble Judges.


Registrar (Admn.)

ANNEXURE-IV

BIODATA OF CANDIDATE (IN DUPLICATE)

POST APPLIED FOR.....

Please Affix duly signed
one Passport size
photograph here, and
attach 2 unsigned photo.

Sl. No.	PARTICULARS	
1.	Name of candidate in block letters (as appears in Educational certificates)	
2.	Father's/Husband's Name	
3.	Date of birth (in Christian Era) and Age (As on closing date of application)	
4.	Educational Qualification (Kindly attach attested copy of educational qualification)	
5.	Date of enrolment as an advocate /Patent Agent or as applicable	
6.	Gender (Male/ Female/ Others) , Married or Unmarried	
7.	Correspondence Address along with Tel. No. & Mobile No. with Fax and e-mail address (if any)	
8.	Name & Address of the Office/ Department/ Court where at present working	
9.	a. Present / last post held, if any b. Pay Band & Grade Pay c. Pay in Pay Band [In case presently on deputation, indicate above details of regular post held also]	
10.	Date of appointment in the present grade	
11.	Date of superannuation (if applicable)	

12.	Details of Employment, in Chronological order (enclose Separate sheet, if required)					
	Sl. No.	Office	Post held with Pay Scale/Pay Band & Grade Pay (indicate whether on regular basis or otherwise)	From	To	Nature of Duties
13.	Date of return from the Ex-cadre post, if any					
14.	Whether belong to SC/ST/OBC/GEN					
15.	Citations of the important cases of Trade Marks/Patent/Copyright Act appeared in the Supreme Court or any other High Courts.					
16.	Additional Information, if any, which the applicant likes to furnish in support of his suitability for the post. Enclose a separate sheet, if the space is insufficient.					
17.	Published work, if any, under Patent/ Trade Marks/ Copyright Law, if any (enclose copy)					

Place :

Date :

(Signature of the Candidate)

Part-II

(To be filled by the employer, if applicable)

- i. It is certified that the information furnished by _____ has been checked as per the service records of the individual and found correct.
- ii. It is certified that no disciplinary/ Vigilance case is either pending or contemplated against _____.
- iii. In the event of his/her selection _____ he/she will be relieved of his/ her duties from this office.
- iv. His/her annual Confidential Reports (Photocopies, duly attested) for the last five years are sent herewith.

Date:

Name:

Designation:

Telephone No.